

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2016**

**Dated : 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sihor Steel Rerolling Mills Association** ..... **Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakil Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Nehul Sharma for R-1

Ms. Ranjitha Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2 & R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter on **15.01.2020.**

**(S. D. Dubey)**  
**Technical Member**

*Pr/pk*

**(Justice Manjula Chellur)**  
**Chairperson**